

SLP(C)No. 16181 OF 2004

ITEM No.37

Court No. 9

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.16181/2004
(From the judgement and order dated 11/07/2003 in CWP 1682/02
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JASBIR SINGH

Petitioner (s)

VERSUS

PUNJAB & SIND BANK & ORS.
(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP)

Respondent (s)

Date : 10/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner (s)Mr. Gopal Prasad,Adv.
Mr. Anand Shekhar, Adv.

For Respondent (s)Mr. V.Shekhar, Adv.
Mr. J. Buther, Adv.
Mr. R.S.Chauhan, Adv.
Ms. Geeta Kalra, Adv.

Mr. Ambhoj Kumar Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Liberty to mention for an early date of hearing.

(Meenu Sethi)
Court Master

(Promila Nagpal)
Court Master